

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1180(KB)2020
IA(I.B.C)/605(KB)2024, IA(I.B.C)/394(KB)2024,
IA(I.B.C)/444(KB)2024, IA(I.B.C)/588(KB)2023,
IA(I.B.C)/979(KB)2023, IA(I.B.C)/1689(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS KAUSHIK GLOBAL LOGISTICS
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rachit Lakhmani, Adv.] For the erstwhile RP
Mr. Siddhnath Makkar, Adv.]

Mr. Arani Guha, Adv.] For the Liquidator of Kaushik Global Logistics
Mr. Yash Dalmia, Adv.]
Mr. Swarup Ghosh, CA]

Mr. Adil Rashid] For the ED SSP

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **09.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.